

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 24/RP/2016**

Subject : Review of Order dated 29.4.2016 in Petition No. 58/TT/2015

Date of Hearing : 11.7.2016

Coram: Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Madhya Pradesh Power Management Company Limited and 8 others

Parties present: Ms. Aditi Sharma, Advocate, PGCIL  
Shri S. S. Raju, PGCIL  
Shri Mohd Mohsin, PGCIL

**Record of Proceedings**

The representative of the petitioner sought a short adjournment on account of non-availability of the arguing counsel.

2. The Commission accepted the petitioner's request and directed to list the review petition on 10.8.2016.

By order of the Commission

Sd/-  
V. Sreenivas  
Dy. Chief (Law)

